

"That leave be granted to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto."

The motion was adopted

SHRI YADVENDRA DATT: I introduce the Bill.

15.44 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 29, etc.)

[English]

SHRI SUDHIR GIRI (Contai): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SUDHIR GIRI: I introduce the Bill.

15.44 1/2 hrs.

ARCHITECTS (AMENDMENT) BILL*

(Amendment of Section 25)

[English]

MR. DEPUTY SPEAKER: Shri Harish Rawat.

SHRI K. RAMAMURTHY (Krishnagiri):

Sir, the Bills standing in the name of Shri P. R. Kumaramangalam at Serial No. 22 and Shri Harish Rawat at Serial No. 34 are identical.

MR. DEPUTY SPEAKER: The titles may be same, the contents may be different.

Shri Harish Rawat.

SHRI HARISH RAWAT (Almora): I beg to move for leave to introduce a Bill further to amend the Architects Act, 1972.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Architects Act, 1972."

The motion was adopted

SHRI HARISH RAWAT: I introduce the Bill.

15.45 hrs

CONSTITUTION (AMENDMENT) BILL*

Amendment of Article 335)

[English]

SHRI HARISH RAWAT (Almora): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted